

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 04.05.1999

OA 156/99

Satish Verma s/o Shri Jag Mohan Verma r/o 311/24, Chand Bawri, Kaiser Ganj, Ajmer.

... Applicant

Versus

1. Union of India through Chairman, Railway Board, New Delhi.
2. Chairman, Railway Recruitment Board, Western Railway, Ajmer.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.R.G.Avasthi

For the Respondents ...

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Satish Verma, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents to call him for personal interview for the post of Office Clerk/Trains Clerk.

2. We have heard the learned counsel for the applicant. The learned counsel for the applicant has drawn our attention to a representation dated 24.2.99, at Annexure A-1, and he wants the same to be decided by the respondents through a detailed speaking order. In the circumstances, the present application is disposed of with a direction to respondent No.2 to decide the applicant's representation dated 24.2.99, at Annexure A-1, through a detailed speaking order on merits within a period of three months from the date of receipt of a copy of this order. If the applicant is aggrieved by any decision taken on his representation, he may file a fresh OA.

*Gopal Singh*  
(GOPAL SINGH)

ADM. MEMBER

*Gopal Krishna*  
(GOPAL KRISHNA)

VICE CHAIRMAN

VK